

Daily Board
Date 08.09-2020
HHJ. Bharti Kale (C.R.15)

Sr.No.	Case No.	Parties	Stage	Next date
1	POCSO 295/17	BHANDUP POLICE STATIONVsRAZIYA @ PINKI RIZWANDAFADAR	Judgment	
2	POCSO 309/16	THE STATE OF MRA MARG POLICE STATION. Vs AJAY MANOJ JANA	Argument	
3	POCSO 357/17	WADALA T T POLICE STATION Vs ASHRFUL JAHAR ALI HAQ	Argument	
4	POCSO 159/19	The State of Maharashtra- Churchgate Railway Police Station Vs Bacchuram Lalluram Prajapati	Hrg.	
5	POCSO 254/19	The State of Maharashtra - TilakNagar Police Station Vs Krushna @ Michal Vasant Shetty	Hrg.	
6	POCSO 682/19	Balkrishna Tukaram Mahadik -ApInt.Vs Mangal Balkrishna Mahadik-Respdt.	Hrg.	
7	POCSO 703/19	The State of Maharashtra -Nagpada Police Station Vs Chandmubarak Majhar Khan	Report.	

Sheristedar

